IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-58/ND/08

In the matter of

Boortmalt N.V. M/s. Agya Boortmalt Ltd.

....PETITIONER

SECTION:

Under Section 397/398

Order delivered on 10.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Jisnu Choudhary, Advocate Mr. Anil Agarwalla, Advocate Ms. Neha Sharma, Advocate

For the Respondent/Corporate Debtor: Ms. Sarvapriya Mukherjee,

Advocate.. for R-6

ORDER

Learned Counsels for the parties are present. Detailed arguments were heard for the Counsel for Respondents. In C.P. 63/ND/08 and the Petitioners in C.P. 58/ND/08.

For arguments in rebuttal by the Petitioners in C.P. 63/ND/08, being the respondents in C.P. No.58/ND/08, if any, post the matter on 31.1.2018.

List on 31.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

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Surjit